

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 202**  
**TA (IBC)-27(PB)/2022**

**IN THE MATTER OF:**

Sunil Kumar Jain RP

.... Petitioner/Applicant

Vs.

Vivek Gaur

.... Respondent

**Order under Rule 16(d) of the NCLT Rules, 2016**

**Order delivered on 09.01.2023**

**CORAM:**

**JUSTICE RAMALINGAM SUDHAKAR**  
**HON'BLE PRESIDENT**

**PRESENT:**

For the Applicant : Mr. Pankaj Jain, Mr. Sarthak Dagar, Mr. Rishabh Jain, Mr. Sunil Kumar Jain, Advs. for RP  
For the Respondent : Mr. Anant Malik Vediccaa Ramdane, Ms. Kanika Kapoor, Advocates  
For the SRA : Mr. GP Madaan, Advocate

**ORDER**

The registry is directed to verify and list it before the appropriate Bench.

List the matter for further consideration **on 10.01.2023.**

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**(RAMALINGAM SUDHAKAR)**  
**PRESIDENT**